

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 137

CP(IB) No. 163/Chd/Hry/2022

IN THE MATTER OF

Simmons Bedding & Furniture (India) Pvt. Ltd. ...

Petitioner

Under Section: 59 IBC 2016

Order delivered on 02.05.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Voluntary Liquidation : Mr. Niren Sharma with Mr. Rajat Chopra,
Advocates

ORDER

Heard the submissions made by the Ld. counsel for the Liquidator. Ld. counsel for the Liquidator has prayed for grant of leave for filing the hard copy of the Form H in support of their application under Section 59, IBC Code 2016. Leave prayed for is granted. Let the same be filed within three days. List the matter on 05.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**